

ORISSA HIGH COURT

FILING REPORT AS ON :12/05/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0004282/2022	SAROJ NAG VS STATE OF ODISHA	ASHOK SAHOO VS	PHULBANI TOWN /83 /2020 () //
2	BLAPL/0004283/2022	SIMANTA PRADHAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	SORO /363 /2021 SPL.JUDGE,BALASORE(Baleshwar) Spl/0000241/2021
3	BLAPL/0004284/2022	HARIHARA SWAIN VS STATE OF ODISHA(VIG.)	JAGABANDHU SAHU VS	SAMBALPUR VIGILANCE /19 /2022 () //
4	BLAPL/0004285/2022	MADHU ROUT@MADHUSUDAN ROUT VS STATE OF ODISHA	MD. RIAZ VS	AMBABHONA /61 /2021 SPECIAL JUDGE,BARGARH(Bargarh *) Spl/0000019/2021
5	BLAPL/0004286/2022	LIPUN BELGHARIA VS STATE OF ODISHA	DEBASIS MISHRA VS	BIJEPUR /127 /2021 SPECIAL JUDGE,BARGARH(Bargarh *) Spl/0000028/2021
6	BLAPL/0004287/2022	SANKARSAN BEHERA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	TELKOI /112 /2020 () //
7	BLAPL/0004288/2022	BINOD RANA@BHARA VS STATE OF ODISHA	J.N.PANDA VS	BHAWANIPATNA SADAR /144 /2021 SPECIAL JUDGE,BHAWANIPATNA(Kalahandi) Spl/0000451/2021
8	BLAPL/0004289/2022	ABINASH NAG @ KANDA NAG VS STATE OF ODISHA	RAMAKANTA PRADHAN VS	BARBIL /172 /2021 () //
9	BLAPL/0004290/2022	GOPABANDHU BISWAL@KAILASH VS STATE OF ODISHA	SANGRAMJIT PANDA VS	BHAWANIPATNA SADAR /114 /2022 SPECIAL JUDGE,BHAWANIPATNA(Kalahandi) Spl/0000015/2022
10	BLAPL/0004291/2022	SUJAN BEPARI @ SUJAN CHANDRA BEPARI VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	ORKEL /205 /2021 () //
11	BLAPL/0004292/2022	ALEKHA DIGAL VS STATE OF ODISHA	B.R.TRIPATHY VS	HARABHANGA /5 /2020 SPECIAL JUDGE,BAUDH(Baudh *) Spl/0000001/2020

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12	BLAPL/0004293/2022	MD. RAJA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	SPL.TASK FORCE /1 /2022 () //
13	BLAPL/0004294/2022	NIRMAL MAJUMDAR VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	KALIMELA /7 /2021 () //
14	BLAPL/0004295/2022	TAPAN DAS VS STATE OF ODISHA	DEBASNAN DAS VS	KUJANGA /93 /2022 () //
15	BLAPL/0004296/2022	SUBASH BERMAN VS STATE OF ODISHA	ABHAS MOHANTY VS	MATHILI /125 /2020 () //
16	BLAPL/0004297/2022	DEEPAK @ DIPAK BAIRAGI VS STATE OF ODISHA	ABHAS MOHANTY VS	MATHILI /125 /2020 () //
17	BLAPL/0004298/2022	SURAJ MANDAL VS STATE OF ODISHA	ABHAS MOHANTY VS	MATHILI /125 /2020 () //
18	BLAPL/0004299/2022	PABITRA MANDAL VS STATE OF ODISHA	ABHAS MOHANTY VS	MATHILI /125 /2020 () //
19	BLAPL/0004300/2022	TAPAS KUMAR PANIGRAHI VS STATE OF ODISHA	BHAGABAT PRASAD RATH VS	SORO /363 /2021 SPL.JUDGE,BALASORE(Baleshwar) Spl/0000241/2021
20	BLAPL/0004301/2022	MUKHTAR ALAM VS STATE OF ODISHA	JAGANNATH KAMILA VS	PLANTSITE /335 /2021 () //
21	BLAPL/0004302/2022	SANKAR MAJHI VS STATE OF ODISHA	ASIT KUMAR JENA VS	MOTU /55 /2020 () //
22	BLAPL/0004303/2022	BHAGIRATHI MOHANTY VS STATE OF ODISHA	ASIT KUMAR JENA VS	DHARMASALA /226 /2022 () //
23	BLAPL/0004304/2022	RAGHUNATH MUCHAKI	ASIT KUMAR JENA	MATHILI /158 /2021

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0004305/2022	LIKUNA @ RASMIRANJAN MAHALA	ASIT KUMAR JENA	BADACHANA /116 /2022
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0004306/2022	OM PRAKASH DAS	BASANTA KUMAR DAS	PLANTSITE /190 /2018
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0004307/2022	MANJARI BEHERA	B.MOHANTY	GOVINDPUR /67 /2021
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0004308/2022	PENDUR BIJAYA	DURGA PRASAD DHAL	CHITRAKONDA /116 /2020
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0004309/2022	PHILLIP RAITA	SUCHIT KUMAR NAYAK	MOHANA /38 /2021
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0004310/2022	ATISH TANWAR	TIRTH KUMAR SAHU	GUDARI /62 /2021
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0004311/2022	INDIA PATIKA	SUCHIT KUMAR NAYAK	GUDARI /28 /2020
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0004312/2022	BIBHUTI DAS	SUSANTA KUMAR LENKA	JATNI P.S. /308 /2019
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0004313/2022	SUNDARLAL NAG	AMIT PRASAD BOSE	PATNAGARH /222 /2016
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0004314/2022	MOHAMMAD JALAL SETHI	DEBASHIS MITRA	MANAMUNDA /34 /2021
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0004315/2022	PINTU SEKH	SURYAKANTA DWIBEDI	BALLIGUDA /212 /2021
		VS	VS	()

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35	BLAPL/0004316/2022	STATE OF ODISHA T. SRIHARI REDDY VS	DEBASHIS ROUSTRAY VS	// KABISURYANAGAR (KODALA) /256 /2019 ()
36	BLAPL/0004317/2022	STATE OF ODISHA DRONA MAJHI VS	SURYAKANTA DWIBEDI VS	// BHAWANIPATNA SADAR /121 /2022 ()
37	BLAPL/0004318/2022	STATE OF ODISHA PANDA @ RAJA @ RAJENDRA JENA VS	MAHES DAS VS	// BUGUDA /683 /2021 ()
38	BLAPL/0004319/2022	STATE OF ODISHA KURESH DALAI VS	CHHABI BEHERA VS	// R.UDAYAGIRI /53 /2022 ()
39	BLAPL/0004320/2022	STATE OF ODISHA RAN SINGH VS	TIRTH KUMAR SAHU VS	// GUDARI /62 /2021 ()
40	BLAPL/0004321/2022	STATE OF ODISHA KINTALU BRUNDABANA VS	SURYAKANTA DWIBEDI VS	// JARADA /119 /2022 ()
41	BLAPL/0004322/2022	STATE OF ODISHA PURNA CHANDRA MUDULI VS	MANORANJAN ACHARYA VS	// / /0 ()
42	BLAPL/0004323/2022	STATE OF ODISHA PRAMOD NAIK VS	BIJAYA KUMAR RAGADA VS	// BARKOTE /204 /2021 ()
43	BLAPL/0004324/2022	STATE OF ODISHA DEBA @ DEBARAJ BEHERA VS	SAPAN KUMAR LENKA VS	// JANKIA P.S. /130 /2022 ()
44	BLAPL/0004325/2022	STATE OF ODISHA MARI APANNA VS	SURYAKANTA DWIBEDI VS	// JARADA /32 /2022 ()
45	BLAPL/0004326/2022	STATE OF ODISHA SURYA NARAYAN KHATUA VS STATE OF ODISHA	ANIRUDHA DAS VS	// PHIRINGIA /41 /2017 () //

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46	BLAPL/0004327/2022	SATYA BAGARTI VS STATE OF ODISHA	ASHOK SAHOO VS	PHULBANI TOWN /83 /2020 () //
47	BLAPL/0004328/2022	NARAYAN PRADHAN VS STATE OF ODISHA	SARAT KUMAR JENA VS	// () //
48	BLAPL/0004329/2022	ASHOK BEHERA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	PHULBANI SADAR /140 /2021 () //
49	CMAPL/0000222/2022	KAMALAKANTA SETHY VS STATE OF ODISHA	ADV VS	// () //
50	CMAPL/0000223/2022	LALIT KUMAR DEHURI VS STATE OF ORISSA	ADV. VS	// () //
51	CMP/0000429/2022	SANJAY RAMCHANDRA NAYAK VS KRUSHNA CHANDRA NAYAK	VIVEKANANDA JENA VS	// () //
52	CMP/0000430/2022	UNION OF INDIA VS DURYODHAN MAHAPATRA	ALOK KUMAR MOHANTY, C.G.C. VS	// CIVIL JUDGE (SD),NAYAGARH(Nayagarh *) EC/0000001/2013
53	CMP/0000431/2022	G.S DIBYA PRAKASH PUHAN VS BISWESWAR MOHANTY	SAMIR KU MISHRA VS	// () //
54	CONTC/0003382/2022	SADANAND KHAMARI VS SARADA PRASAD MISHRA, DEPUTY DIRECTOR OF AGRICULTURE, BOLANGIR	M/S GYANARANJAN SETHI VS	// () //
55	CONTC/0003383/2022	NIRANJAN SAHOO VS DILLIP SHANGHVI, MD, SUN PHARMACEUTICAL INDUSTRIES LTD	PRADEEP KUMAR DAS VS	// () //
56	CONTC/0003384/2022	NIRANJAN SAHOO VS SAILESH T. DESAI, MD, SUN PHARMACEUTICAL INDUSTRIES LTD	PRADEEP KUMAR DAS VS	// () //
57	CONTC/0003385/2022	HARIBANDHU PADHAN	ADV	//

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		VS	VS	()
58	CONTC/0003386/2022	KUMAR NAG BHUSAN, SPECIAL LAND ACQUISITION AND REHABILITATION OFFICER MD.KASIM ALI	ADV	//
		VS	VS	()
59	CONTC/0003387/2022	ANU GARG, I.A.S ZEBANUSHRAT	ADV	//
		VS	VS	()
60	CONTC/0003388/2022	SASWAT MISHRA, I.A.S. RAGHAB PRASAD PATJOSHI	ADV	//
		VS	VS	()
61	CONTC/0003389/2022	BISHNUPADA SETHI, I.A.S. GADADHAR SAHOO	ACHYUTANANDA PATTNAIK	//
		VS	VS	()
62	CONTC/0003390/2022	KHIROD KUMAR PANDA, OAS. DINESH KUMAR MOHANTY	SUBHADUTTA ROUSTRAY	//
		VS	VS	()
63	CONTC/0003391/2022	ANU GARG., I.A.S SUDARSAN NAYAK	ADV.	//
		VS	VS	()
64	CONTC/0003392/2022	SATYABRATA SAHU, IAS BINOD KUMAR MISHRA	ADV	//
		VS	VS	()
65	CRLA/0000376/2022	BISHNUPADA SETHI, I.A.S. GOURI PRASAD NAIK	JUGALA KISHORE PANDA	BALASORE VIGILANCE /21 /2015
		VS	VS	SPLJUDGE(VIG.),KEONJHAR(Kendujhar)
66	CRLA/0000377/2022	STATE OF ODISHA(VIG.) RAJENDRA SAHU	S.S.RAY-2	GR/0000006/2015
		VS	VS	HINJILI (CHATRAPUR) /203 /2016
67	CRLA/0000378/2022	STATE OF ODISHA KISHOR SINGH	BHABANI SHANKAR DASPARIDA	MANAMUNDA /49 /2022
		VS	VS	()
68	CRLA/0000379/2022	STATE OF ODISHA KAILASH LAMTA GOUDA	AMULYA RATNA PANDA	BORIGUMMA /111 /2014
		VS	VS	()

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69	CRLA/0000380/2022	STATE OF ODISHA KISHORE @ BABULU PURTY VS	DEVASHIS PANDA VS	// RARUAN /54 /2014 ()
70	CRLA/0000381/2022	STATE OF ODISHA SUREN BEHERA VS	BHABANI SHANKAR DASPARIDA VS	// MANAMUNDA /49 /2022 ()
71	CRLA/0000382/2022	STATE OF ODISHA KATU @ HRUSHIKESH SAHU VS	BIJAYA KUMAR RAGADA VS	// KANDHEIGOLE /89 /2017 ()
72	CRLMC/0001310/2022	STATE OF ODISHA NAFISA KHATUN VS	BIKRAM KESHARI BAL VS	// SALIPUR /70 /2017 ()
73	CRLMC/0001311/2022	STATE OF ODISHA JATI@JITU@JITENDRA NAIK VS	SUPRAVA BEHERA VS	// BUGUDA /373 /2021 ()
74	CRLMC/0001312/2022	STATE OF ODISHA NIMAI CHARAN SAHU VS	SARADA PRASAD DASH VS	// BARIPADA TOWN /146 /2013 ()
75	CRLMC/0001313/2022	STATE OF ODISHA(OPID) ASHOK KUMAR BISOI VS	LINGARAJ SARANGI VS	// MOHANA /103 /2013 ()
76	CRLMP/0000911/2022	STATE OF ODISHA DIPAK KUMAR DEY VS	KSHIROD KUMAR PAHIL VS	// / /0 ()
77	CRLMP/0000912/2022	STATE OF ODISHA MITALI MANTRI VS	ANUP UDAYA SENAPATI VS	// / /0 ()
78	CRLMP/0000913/2022	STATE OF ODISHA RAMESH CHANDRA HOTA VS	ANANTA KUMAR ACHARYA VS	// / /0 ()
79	CRLMP/0000914/2022	STATE OF ODISHA K.PUSHPABATI VS	BIJAYA KUMAR RAGADA VS	// / /0 ()
		STATE OF ODISHA		//

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80	CRLMP/0000915/2022	S.K.YOUSUF ALI VS STATE OF ODISHA	PIYUSH KU MISHRA VS	//0 0 //
81	CRLMP/0000916/2022	PRASANTA KUMAR BEHERA VS STATE OF ODISHA	KAUSHAL HUSSAIN VS	BARKOTE /16 /2018 S.D.J.M. CIVIL JUDGE (JD),DEOGARH(Debagarh *) CT/0000029/2018
82	CRLMP/0000917/2022	MOSADEKUN BIBI VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	//0 0 //
83	CRLREV/0000202/2022	VIKASH MODI VS STATE OF ODISHA	DILIP KUMAR SAHU VS	//0 0 //
84	FAO/0000163/2022	DIVISIONAL MANAGER, THE NEW INDIA ASSURANCE CO. LTD. VS RANJAN KUMAR SAMAL	NEELOTSI SINHA VS	// 0 //
85	MACA/0000222/2022	RITANJALI@GEETANJALI BARIK VS FLAME CARRIERS OF INDIA	SATYABHUSAN DAS VS	// 0 //
86	MACA/0000223/2022	RAMESH CHANDRA SAHU VS GOPAL SINGH BHAIRA	AKSHYANGSHU SEKHAR NANDY VS	// 0 //
87	RPFAM/0000093/2022	B.NIRAJ @ NIROJ DIGAL VS HEMALATA MISHAL	RABI NARAYAN BEHERA VS	// 0 //
88	RPFAM/0000094/2022	NUNI SAHOO @ NUNI KUMAR SAHOO VS STATE OF ODISHA	AMIT KUMAR NATH VS	// 0 //
89	TRP(C)/0000168/2022	AKASH KUMAR NAYAK VS SUPRIYA MAHARANA	MANAS CHAND VS	// 0 //
90	WA/0000680/2022	STATE OF ODISHA VS K MOHAN PATRO	PURNA CHANDRA DAS, ASC VS	// 0 //
91	WA/0000681/2022	STATE OF ODISHA	Y. S. P. BABU, AGA	//

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		VS	VS	0
92	WA/0000682/2022	SASHI SEKHAR BEHERA STATE OF ODISHA	PURNA CHANDRA DAS, ASC	//
		VS	VS	0
93	WA/0000683/2022	MANOHAR NAIK STATE OF ODISHA	Y. S. P. BABU, AGA	//
		VS	VS	0
94	WA/0000684/2022	RABINDRANATH GOCHHAYAT M/S.TULASI MODERN RICE MILL,KENDRAPARA	ALOK KUMAR DAS	//
		VS	VS	0
95	WA/0000685/2022	ORISSA STATE CO OPERATIVE MARKETING FEDERATION LTD. STATE OF ODISHA	Y. S. P. BABU, AGA	//
		VS	VS	0
96	WA/0000686/2022	SANGRAM KESHARI MOHANTY STATE OF ODISHA	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)	//
		VS	VS	0
97	WA/0000687/2022	SUDHANSU KUMAR SUR STATE OF ODISHA	HARMOHAN DHAL, AGA	//
		VS	VS	0
98	WA/0000688/2022	AKHILA KUMAR NAIK STATE OF ODISHA	MANOJA KUMAR KHUNTIA, AGA	//
		VS	VS	0
99	WA/0000689/2022	MAMATA MANJARI MOHANTY STATE OF ODISHA	PRABHU PRASAD MOHANTY, AGA	//
		VS	VS	0
100	WA/0000690/2022	DEBANANDA SAMAL STATE OF ODISHA	PRABHU PRASAD MOHANTY, AGA	//
		VS	VS	0
101	WA/0000691/2022	RASMITA PRUSTY STATE OF ODISHA	Y. S. P. BABU, AGA	//
		VS	VS	0
102	WP(C)0012270/2022	ALEKH CHARAN SAHOO PRAVAT BEHERA	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
103	WP(C)/0012271/2022	STATE OF ORISSA UNA SUBAS CHANDRA PATRO VS	BAIJAYANTI MOHANTY VS	// // ()
104	WP(C)/0012272/2022	STATE OF ODISHA BINAPANI NAYAK VS	BINAYA KUMAR MOHANTY VS	// // ()
105	WP(C)/0012273/2022	STATE OF ODISHA SANTILATA NAIK VS	BINAYA KUMAR MOHANTY VS	// // ()
106	WP(C)/0012274/2022	AO-CUM-CHIEF MANAGER, SBI, JAGATSINGHPUR DALMIA CEMENT (BHARAT) LTD. VS	DHANANJAYA MISHRA VS	// // ()
107	WP(C)/0012275/2022	UNION OF INDIA DR. ANIL KUMAR SAHOO VS	KAILASH CHANDRA KAR VS	// // ()
108	WP(C)/0012276/2022	CHINMAYEE SAHOO PRAMODINI DASH VS	SANTOSH KUMAR SAMANTARAY VS	// // ()
109	WP(C)/0012277/2022	CHINMAYA PRASAD PANDA PADMINI BHANJA VS	SUBHRANSU BHUSAN MOHANTY VS	// // ()
110	WP(C)/0012278/2022	STATE OF ODISHA DR. PRAMOD KUMAR PANDA VS	SURESH KUMAR PANDA VS	// // ()
111	WP(C)/0012279/2022	STATE OF ODISHA GANGADHAR SAHOO VS	SHASHI BHUSAN JENA VS	// // ()
112	WP(C)/0012280/2022	STATE OF ODISHA DIPTIMAYEE MOHAPATRA VS	HARA PRASAD RATH VS	// // ()
113	WP(C)/0012281/2022	STATE OF ODISHA SUNITA KUMARI APATA VS	S.K.SAMAL VS	// // ()
		STATE OF ODISHA		//

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114	WP(C)/0012282/2022	SISIR KUMAR SITHA VS STATE OF ODISHA	PRASANNA KUMAR SAHOO VS	// 0 //
115	WP(C)/0012283/2022	SANTILATA BEHURIA VS BASANTA KUMAR BEHURIA	AMIT PRASAD BOSE VS	// 0 //
116	WP(C)/0012284/2022	FORTIS CHEMICALS PVT. LTD., JHARSUGUDA VS ASST. COMMNR. OF INCOME TAX, CIRCLE (1), SAMBALPUR	RUDRA PRASAD KAR VS	// 0 //
117	WP(C)/0012285/2022	MARKANDESWAR PANDA VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	// 0 //
118	WP(C)/0012286/2022	SANATANA TANDIA VS COLLECTOR CUM DM, BOUDH	PRATIK DASH VS	// 0 //
119	WP(C)/0012287/2022	UMAKANTA SAMAL VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //
120	WP(C)/0012288/2022	PRASANTA KUMAR DAS VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
121	WP(C)/0012289/2022	BALIA KHILAR VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //
122	WP(C)/0012290/2022	HIMALAYA NAYAK VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
123	WP(C)/0012291/2022	DINABANDHU PRADHAN VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //
124	WP(C)/0012292/2022	KHITISH CHANDRA BHOI VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //
125	WP(C)/0012293/2022	BIJAYA KUMAR BARIK	RAMA KRISHNA BISOI	//

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		VS	VS	0
126	WP(C)/0012294/2022	REGISTRAR, OUAT, BBSR UMESH CHANDRA MUNDA	SUBHADUTTA ROUSTRAY	//
		VS	VS	0
127	WP(C)/0012295/2022	STATE OF ODISHA GIRIDHARI SAHOO	SUBHADUTTA ROUSTRAY	//
		VS	VS	0
128	WP(C)/0012296/2022	STATE OF ODISHA SK.TAYAB	UNMESH CHANDRA JENA	//
		VS	VS	0
129	WP(C)/0012297/2022	STATE OF ODISHA KRIDAY REALTY PVT. LTD., BBSR	SOUMENDRA PATTANAIK	//
		VS	VS	0
130	WP(C)/0012298/2022	SBI, BBSR PREMANANDA DAS	MR. P.V.BALAKRISHNA AJIT CHANDRA MOHAPATRA	//
		VS	VS	0
131	WP(C)/0012299/2022	SUB-REGISTRAR,KUJANGA PREMANANDA DAS	AJIT CHANDRA MOHAPATRA	//
		VS	VS	0
132	WP(C)/0012300/2022	SUB-REGISTRAR,KUJANGA SARAT KUMAR MOHANTY	LAXMAN PRADHAN	//
		VS	VS	0
133	WP(C)/0012301/2022	STATE OF ODISHA PABITRA KUMAR SAHOO	RAMDAS ACHARY	//
		VS	VS	0
134	WP(C)/0012302/2022	THE CEO., TPSODL, GANJAM NIRMALA BEHERA	SUJATA JENA	//
		VS	VS	0
135	WP(C)/0012303/2022	STATE OF ODISHA SUKANTI KERKETTA	GYANARANJAN SETHI	//
		VS	VS	0
136	WP(C)/0012304/2022	STATE OF ODISHA ULLASH SWAIN	ANUP UDAYA SENAPATI	//
		VS	VS	0

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137	WP(C)/0012305/2022	R.T.O., BBSR LAXMI SETHI VS STATE OF ODISHA	SIDDHARTH PRASAD MISHRA VS	// // 0 //
138	WP(C)/0012306/2022	ABHAYA KUMAR ROUT VS STATE OF ORISSA	PRASANTA KUMAR MISHRA VS	// 0 //
139	WP(C)/0012307/2022	DIBAKAR GUNTHA VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// 0 //
140	WP(C)/0012308/2022	D.KRISHNANANDA VS STATE OF ODISHA	SATYAJIT BEHERA VS	// 0 //
141	WP(C)/0012309/2022	ANUBHA RAY VS SDO (ELECT), TPCODL, BBSR	FALGUNI RAJGURU MOHAPATRA VS	// 0 //
142	WP(C)/0012310/2022	SUSHIL KUMAR SAHOO VS STATE OF ODISHA	SUSANTA KUMAR ROUT VS	// 0 //
143	WP(C)/0012311/2022	RAMESH SAHOO VS STATE OF ODISHA	SUSANTA KUMAR ROUT VS	// 0 //
144	WP(C)/0012312/2022	RANJIT SAHOO @ AJIT KUMAR SAHOO VS STATE OF ODISHA	SUSANTA KUMAR ROUT VS	// 0 //
145	WP(C)/0012313/2022	ROHIT MALIK VS STATE OF ODISHA	SUSANTA KUMAR ROUT VS	// 0 //
146	WP(C)/0012314/2022	GATI KRUSHNA PATI VS STATE OF ODISHA	SURESH KUMAR PANDA VS	// 0 //
147	WP(C)/0012315/2022	GOPINATH MALLICK VS STATE OF ODISHA	SURESH KUMAR PANDA VS	// 0 //

ORISSA HIGH COURT**FILING REPORT AS ON :12/05/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	WP(C)/0012316/2022	ADHIRA MOHAPATRA VS STATE OF ODISHA	SURESH KUMAR PANDA VS	// 0 //
149	WP(C)/0012317/2022	SUBASH PATI VS STATE OF ODISHA	SURESH KUMAR PANDA VS	// 0 //
150	WP(C)/0012318/2022	SUKADEV DAS VS STATE OF ODISHA	SURESH KUMAR PANDA VS	// 0 //
151	WP(C)/0012319/2022	KRUSHNA CHANDRA SAHOO VS STATE OF ODISHA	SURESH KUMAR PANDA VS	// 0 //
152	WP(C)/0012320/2022	BIDYADHAR DEHURI VS STATE OF ODISHA	SURESH KUMAR PANDA VS	// 0 //
153	WP(C)/0012321/2022	SAROJ MOHANTY VS STATE OF ODISHA	SURESH KUMAR PANDA VS	// 0 //
154	WP(C)/0012322/2022	BISWAJIT SAHOO VS STATE OF ODISHA	MANAS CHAND VS	// 0 //
155	WP(C)/0012323/2022	DEEPAK KUMAR DAS VS STATE OF ODISHA	PRAVAT RANJAN DASH VS	// 0 //
156	WP(C)/0012324/2022	PRIYABRATA SATAPATHY VS STATE OF ODISHA	PRAVAT RANJAN DASH VS	// 0 //
157	WP(C)/0012325/2022	SASMITA NAYAK VS STATE OF ODISHA	PRAVAT RANJAN DASH VS	// 0 //
158	WP(C)/0012326/2022	HEMANTA KUMAR JENA VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
159	WP(C)/0012327/2022	AJIT KUMAR RAY	RAMDAS ACHARY	//

ORISSA HIGH COURT

FILING REPORT AS ON :12/05/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
160	WP(C)/0012328/2022	M/S.SHARK MINES AND MINERALS PVT. LTD.,BBSR GOURI MOHAN RATH		//
		VS	VS	0
		PRINCIPAL CHIEF COMMISSIONER OF INCOME TAX,ODISHA		//
161	WP(C)/0012329/2022	CHAITANYA CHARAN DAS	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
162	WP(C)/0012330/2022	BIJAYA KUMAR PARIDA	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
163	WP(C)/0012331/2022	BATAKRUSHNA SAHOO	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
164	WP(C)/0012332/2022	GYANENDRA KUMAR NAYAK	AMIT PRASAD BOSE	//
		VS	VS	0
		STATE OF ORISSA		//
165	WP(C)/0012333/2022	RUBI PARIDA	AMIT PRASAD BOSE	//
		VS	VS	0
		STATE OF ORISSA		//
166	WP(C)/0012334/2022	SHANKAR JAGAT	GAGAN BIHARI SINGH	//
		VS	VS	0
		STATE OF ODISHA		//
167	WP(C)/0012335/2022	KALANDI JENA	SMRUTI RANJAN MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
168	WP(C)/0012336/2022	SANDHYA RANI PATRA	LAXMIKANTA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
169	WP(C)/0012337/2022	BIBEKANANDA BEHERA	SUPRAVA BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
170	WP(C)/0012338/2022	DIGAMBAR MOHAPATRA	TUSHAR KANTA NAYAK	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :12/05/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	WP(C)/0012339/2022	STATE OF ODISHA BIGYAN CHOUDHURY VS	SOUMYA RANJAN MOHANTY VS	// // ()
172	WP(C)/0012340/2022	STATE OF ODISHA SANJUKTA MALIK VS	TUSHAR KANTA NAYAK VS	// // ()
173	WP(C)/0012341/2022	STATE OF ODISHA BIRANCHI NARAYAN DAS VS	TUSHAR KANTA NAYAK VS	// // ()
174	WP(C)/0012342/2022	STATE OF ODISHA BHAVENDRA PATADIA VS	PRAFULLA KUMAR RATH VS	// // ()
175	WP(C)/0012343/2022	ADDL. COMMNR., SETTLEMENT AND CONSOLIDATION, ODISHA KIRTAN BIHARI JENA VS	AKSHYANGSHU SEKHAR NANDY VS	// // ()
176	WP(C)/0012344/2022	STATE OF ODISHA RASHMI RANJAN DEBATA VS	TUSHAR KANTA NAYAK VS	// // ()
177	WP(C)/0012345/2022	STATE OF ODISHA RADHA BINOD PAUL VS	TANMAY MISHRA VS	// // ()
178	WP(C)/0012346/2022	UNION OF INDIA SHASIKANTA SAHOO VS	K.C.MAJHI VS	// // ()
179	WP(C)/0012347/2022	R.T.O.JAGATSINGHPUR JATIN KUMAR DAS VS	TUSHAR KANTA NAYAK VS	// // ()
180	WP(C)/0012348/2022	STATE OF ODISHA AJAYA KUMAR MALLA VS	K.C.MAJHI VS	// // ()
181	WP(C)/0012349/2022	R.T.O., BBSR-1 DINABANDHU ROUT VS	TUSHAR KANTA NAYAK VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :12/05/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	WP(C)/0012350/2022	CHINMAYA MALLICK VS UNION OF INDIA	TANMAY MISHRA VS	// 0 //
183	WP(C)/0012351/2022	ADITYA MISHRA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
184	WP(C)/0012352/2022	DHARANIDHAR NAIK VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	// 0 //
185	WP(C)/0012353/2022	SUMITRA SINGH VS INCOME TAX OFFICER, WARD 1, JHARSUGUDA	SIDHARTHA RAY VS	// 0 //
186	WP(C)/0012354/2022	MAA SANTOSHI WOMEN SELF HELP GROUP,NAYAGAR VS STATE OF ODISHA	SHRUTI ABRATA SENAPATI VS	// 0 //
187	WP(C)/0012355/2022	ALL ODISHA STATE BANK OFFICERS HOUSING COOPERATIVE SOCIETY VS STATE OF ODISHA	PERABODH SODHENDRA NAYAK VS	// 0 //
188	WP(C)/0012356/2022	M/S KALINGA MINING CORPORATION,CUTTACK VS STATE OF ODISHA	PAMI RATH VS	// 0 //
189	WP(C)/0012357/2022	M/S ODISHA AQUA TRADERS AND MARINE EXPORTERS VS STATE OF ODISHA	BRISHU LAL KUMAR RATH VS	// 0 //
190	WP(C)/0012358/2022	RATNAKAR SAHOO VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
191	WP(C)/0012359/2022	BIREN KUMAR BISWAL VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
192	WP(C)/0012360/2022	ARUNA KUMAR DHIRA VS COLLECTOR AND DM, KORAPUT	ASIT KUMAR CHOUDHURY VS	// 0 //
193	WP(C)/0012361/2022	JATINDRA NARAYAN BIR	SHASHI BHUSAN JENA	//

ORISSA HIGH COURT

FILING REPORT AS ON :12/05/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
194	WP(C)/0012362/2022	KAPILA CHARAN PRADHAN	SOUMYA MISHRA	//
		VS	VS	()
		STATE OF ODISHA		//
195	WP(C)/0012363/2022	M/S FLEXI INFRASTRUCTURE PROJECT LTD.,KEONJHAR	SUSANTA KUMAR DASH	//
		VS	VS	()
		STATE OF ODISHA		//
196	WPCRL/0000054/2022	AJAY PRADHAN	SAMIR KUMAR MISHRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
197	ABLAPL/0005616/2022	BAPI @ SASIKANTA SASMAL	PRANAB RANJAN CHHATOI	NAYAPALLI P.S. /309 /2022
		VS	VS	()
		STATE OF ODISHA		//
198	ABLAPL/0005617/2022	PABITRA PATRA	DIPTI RANJAN BHOKTA	DELANGA /122 /2022
		VS	VS	()
		STATE OF ODISHA		//
199	ABLAPL/0005618/2022	JUGENDRA JANI @ JOGENDRA JANI	SUSHANTA KUMAR JOSHI	KEGAON /92 /2022
		VS	VS	()
		STATE OF ODISHA		//
200	ABLAPL/0005619/2022	PRAMOD KUMAR SWAIN	PRAFULLA KUMAR SAHOO	KHANDAGIRI P.S. /209 /2022
		VS	VS	()
		STATE OF ODISHA		//
201	ABLAPL/0005620/2022	DINESH SAHU	BHABANI SHANKAR DASPARIDA	barpalli /126 /2022
		VS	VS	()
		STATE OF ODISHA		//
202	ABLAPL/0005621/2022	LOCHAN ROUT	JAGANNATH KAMILA	KHAIRA /123 /2022
		VS	VS	()
		STATE OF ODISHA		//
203	ABLAPL/0005622/2022	BISWANATH PATRA	KSHIROD KUMAR ROUT	SUKINDA /77 /2022
		VS	VS	()
		STATE OF ODISHA		//
204	ABLAPL/0005623/2022	TAPOI PAGAL @ TAPASWINI PAGAL	MANORANJAN NAYAK	MANGALPUR /560 /2021
		VS	VS	()

ORISSA HIGH COURT**FILING REPORT AS ON :12/05/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	ABLAPL/0005624/2022	STATE OF ODISHA KUNTALA PRADHAN VS	ASWINI KUMAR MISHRA (3) VS	// BOLAGARH P.S. /110 /2022 ()
206	ABLAPL/0005625/2022	STATE OF ODISHA SANAT KUMAR SWAIN VS	RANJAN KUMAR NAYAK VS	// BALIANTA P.S. /129 /2022 ()
207	ABLAPL/0005626/2022	STATE OF ODISHA AKASH KUMAR PRADHAN VS	ASWINI KUMAR MISHRA 3 VS	// BOLAGARH P.S. /110 /2022 ()
208	ABLAPL/0005627/2022	STATE OF ODISHA MOHAMMED ASLAM VS	MANAS KUMAR CHAND VS	// BOLANGIR SADAR /23 /2022 ()
209	ABLAPL/0005628/2022	STATE OF ODISHA BRAJA MOHAN SHARMA @ TIGER SHARMA VS	KISHORE CHANDRA PRADHAN VS	// SUNDARGARH SADAR /9 /2022 ()
210	ABLAPL/0005629/2022	STATE OF ODISHA MUNU SETHI @ MANOJ SETHY VS	SAROJ KUMAR MISHRA VS	// MANAMUNDA /76 /2022 ()
211	ABLAPL/0005630/2022	STATE OF ODISHA RABI @ RABINDRA BEHERA VS	AKSHYANGSHU SEKHAR NANDY VS	// JASHIPUR /50 /2022 ()
212	ABLAPL/0005631/2022	STATE OF ODISHA BRUNDABATI BHOI @ PREMAHARI JAGADALA VS	SATYABRATA PANDA VS	// SUBALAYA /14 /2022 ()
213	ABLAPL/0005632/2022	STATE OF ODISHA SAMEER NAYAK VS	MANOJ KUMAR NAYAK VS	// MAHILA (BERHAMPUR) /54 /2022 ()
214	ABLAPL/0005633/2022	STATE OF ODISHA SUBASH NAIK VS	BASUDEV BARIK VS	// COLLIERY /214 /2022 ()
215	ABLAPL/0005634/2022	STATE OF ODISHA DEBADATTA BARIK VS STATE OF ODISHA	PRAFULLA KUMAR BISWAL VS	// AUL /129 /2022 () //

ORISSA HIGH COURT**FILING REPORT AS ON :12/05/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	ABLAPL/0005635/2022	SANGHAMITRA NAYAK VS STATE OF ODISHA	SAKTI PRASAD DAS VS	JATNI P.S. /163 /2022 () //
217	ABLAPL/0005636/2022	PABITRA SWAIN @ LITU VS STATE OF ODISHA	SAKTI PRASAD DAS VS	JATNI P.S. /428 /2021 () //
218	ABLAPL/0005637/2022	SK SARFARAZ VS STATE OF ODISHA	BHARAT JALLI VS	RAMACHANDAPUR /92 /2022 () //
219	ABLAPL/0005638/2022	KABITA BEHERA VS STATE OF ODISHA	BHARAT JALLI VS	RAMACHANDAPUR /92 /2022 () //
220	ABLAPL/0005639/2022	SANTOSH PRADHAN VS STATE OF ODISHA	ANIRUDHA DAS VS	INDUASTRIAL,NISA /56 /2022 () //
221	ABLAPL/0005640/2022	GOBINDA GHIBELA VS STATE OF ODISHA	SATYABRATA PANDA VS	KANTAMAL /26 /2022 () //
222	ABLAPL/0005641/2022	DEBENDRA ROUT VS STATE OF ODISHA	BHARAT BHUSAN ROURAY VS	PURUNABAZAR /98 /2022 () //
223	ABLAPL/0005642/2022	MAMTAJ MOHARANA VS STATE OF ODISHA	NIRANJAN LENKA VS	BADSAHI /115 /2022 () //
224	ABLAPL/0005643/2022	MAMTAJ MOHARANA VS STATE OF ODISHA	NIRANJAN LENKA VS	BADSAHI /114 /2022 () //
225	ABLAPL/0005644/2022	TAMAL BISWAS VS STATE OF ODISHA	SIDHANT KUMAR JENA VS	BIKRAMPUR FCI /117 /2022 () //
226	ABLAPL/0005645/2022	GOURANGA CHARAN BEHERA @ GOURANGA BEHERA VS STATE OF ODISHA	DEBIPYAJYOTI SAHOO VS	/ /0 () //
227	ABLAPL/0005646/2022	ALOK MARTHA @ ALOK KUMAR MARTHA	ACHYUTANANDA PATNAIK	BEGUNIA P.S. /99 /2022

ORISSA HIGH COURT

FILING REPORT AS ON :12/05/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS STATE OF ODISHA	VS	0 //

ORISSA HIGH COURT

MISC CASES FILED on :12/05/2022

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	10/2022 CRLLP/10/2022	STATE OF ODISHA-MP	SANGARM DAS, SC (VIG.)
2	10/2022 CRLLP/10/2022	STATE OF ODISHA-MP	SANGARM DAS, SC (VIG.)
3	10/2022 CRLLP/10/2022	STATE OF ODISHA-MP	SANGARM DAS, SC (VIG.)
4	97/2022 CMAPL/764/2019	BANSIDHAR BISWAL-MP	M/S.SILADITYA RAY,S.NAYAK,C.R.NANDY
5	98/2022 CMAPL/764/2019	BANSIDHAR BISWAL-MP	M/S.SILADITYA RAY,S.NAYAK,C.R.NANDY
6	99/2022 CMAPL/764/2019	BANSIDHAR BISWAL-MP	M/S.SILADITYA RAY,S.NAYAK,C.R.NANDY
7	141/2022 RPFAM/93/2022	B.NIRAJ @ NIROJ DIGAL-MP	RABI NARAYAN MISHRA
8	142/2022 RPFAM/94/2022	NUNI SAHOO @ NUNI KUMAR SAHOO-MP	AMIT KUMAR NATH
9	145/2022 CRLMP/916/2022	PRASANTA KUMAR BEHERA-MP	KAUSHAL HUSSAIN
10	185/2022 TRP(C)/168/2022	AKASH KUMAR NAYAK-MP	MANAS CHAND
11	186/2022 FAO/151/2022	MANAGER, LEGAL M/S ORIENTAL INSURANCE CO.LTD.-MP	PRASANTA KUMAR MAHALI
12	209/2022 WPC(OA)/1606/2014	RAJATA KUMAR BABOO-MP	AKSHYA KUMAR JENA
13	491/2022 CMP/411/2022	BIDHU BHUSAN NANDA-MP	DEEPALI MAHAPATRA
14	492/2022 CMP/429/2022	SANJAY RAMCHANDRA NAYAK-MP	VIVEKANANDA JENA
15	493/2022 CMP/430/2022	UNION OF INDIA-MP	ALOK KUMAR MOHANTY, C.G.C.
16	494/2022 CMP/431/2022	G.S DIBYA PRAKASH PUHAN-MP	SAMIR KU MISHRA
17	512/2022 RSA/242/2002	LAXMAN NAYAK-MP	M/S.P.KAR
18	513/2022 MACA/222/2022	RITANJALI@GEETANJALI BARIK-MP	SATYABHUSAN DAS
19	513/2022 RSA/9/2010	SHYAMABANDHU NAYAK-MP	M/S.SANTOSH KU.MUND
20	514/2022 MACA/966/2017	DIVISIONAL MANAGER,M/S.NEW INDIA ASSURANCE CO.LTD.-MP	
21	515/2022 MACA/223/2022	RAMESH CHANDRA SAHU-MP	AKSHYANGSHU SEKHAR NANDY
22	537/2022 WPC(OAC)/2620/2001	CHAKRADHAR NAYAK-MP	
23	538/2022 WPC(OAC)/1954/2014	DURGA CHARAN PARIDA-MP	
24	553/2022 ABLAPL/16015/2020	ABHIJIT NAYAK-MP	
25	554/2022 ABLAPL/14253/2020	D. SURENDRA CHAKRABARTHY-MP	
26	555/2022	PABITRA ROUTRAY-MP	

27	ABLAPL/12974/2020 556/2022	PABITRA ROUSTRAY-MP	
28	ABLAPL/13090/2020 557/2022	MOHAMMAD NIJAM-MP	
29	ABLAPL/8804/2020 558/2022	MUNA SAHU @ MANOJ SAHOO-MP	
30	ABLAPL/13265/2020 559/2022	KALPANA MALLICK-MP	
31	ABLAPL/15167/2019 560/2022	PRAVAT KUMAR MARTHA-MP	CHINMAYA MOHANTY
32	ABLAPL/3821/2022 561/2022	BHAGIRATHI PRADHAN-MP	
33	ABLAPL/2281/2020 562/2022	JAJAJA ROUT-MP	
34	ABLAPL/5721/2020 741/2022	ULLASH@HULLASH JENA-MP	BIKRAM CHANDRA GHADEI
35	CRLA/325/2022 742/2022	ULLASH@HULLASH JENA-MP	BIKRAM CHANDRA GHADEI
36	CRLA/325/2022 743/2022	ULLASH@HULLASH JENA-MP	BIKRAM CHANDRA GHADEI
37	CRLA/325/2022 744/2022	BISWAMBAR MISHRA-MP	MR BISWARANJAN DALAI
38	CRLA/466/2015 745/2022	GOURI PRASAD NAIK-MP	JUGALA KISHORE PANDA
39	CRLA/376/2022 746/2022	GOURI PRASAD NAIK-MP	JUGALA KISHORE PANDA
40	CRLA/376/2022 747/2022	RAJENDRA SAHU-MP	S.S.RAY
41	CRLA/377/2022 748/2022	RAJENDRA SAHU-MP	S.S.RAY
42	CRLA/377/2022 749/2022	KAILASH LAMTA GOUDA-MP	AMULYA RATNA PANDA
43	CRLA/379/2022 750/2022	KAILASH LAMTA GOUDA-MP	AMULYA RATNA PANDA
44	CRLA/379/2022 751/2022	KISHORE @ BABULU PURTY-MP	DEVASHIS PANDA
45	CRLA/380/2022 752/2022	KISHORE @ BABULU PURTY-MP	DEVASHIS PANDA
46	CRLA/380/2022 753/2022	BABLU@DEVI PRASAD DAS-MP	M/S SITIKANT MISHRA,S.R.MOHANTY,S.K.MEHERULI
47	CRLA/252/2017 803/2022	RUPESH KUMAR YADAV-MP	
48	BLAPL/6669/2021 804/2022	SRIKANTA PAL-MP	
49	BLAPL/2870/2022 805/2022	VIVEK KUMAR SAHU-MP	ARUN KUMAR PATRA
50	BLAPL/3283/2022 806/2022	MANOJ KUMAR SAHU-MP	
51	BLAPL/4493/2021 807/2022	TOFAN BHOI-MP	NITYANANDA MOHAPATRA
52	BLAPL/10105/2021 808/2022	G.JAGA RAO-MP	RAJIB LOCHAN PATTNAIK
53	BLAPL/8104/2019 809/2022	SUSHIL NAIK-MP	SURYAKANTA DASMOHAPATRA, MR. ASHISH KUMAR
54	BLAPL/11656/2021 810/2022	SIBA PRASAD DASH-MP	
55	BLAPL/9116/2021 811/2022	SATYA BAGARTI-MP	ASHOK SAHOO
56	BLAPL/4327/2022 812/2022	SANATAN DASH-MP	DEBADATTA MOHANTY
57	BLAPL/10916/2021 813/2022	ASHOK KU.SUNDARAY-MP	M/S ASWIN.K. DAS,B.R. TRIPATHY,M/S. PRADIPTA VE
	BLAPL/6022/2018		

58	814/2022 BLAPL/6023/2018	NIRUPAMA SUNDARAY-MP	M/S A.K. DAS,S. DAS,B.R. TRIPATHY
59	1060/2022 CRLMC/4721/2015	BIJAYA KUMAR PRADHAN-MP	M/S.G.N.MISHRA
60	1061/2022 CRLMC/1310/2022	NAFISA KHATUN-MP	BIKRAM KESHARI BAL
61	1062/2022 CRLMC/1311/2022	JATI@JITU@JITENDRA NAIK-MP	SUPRAVA BEHERA
62	1063/2022 CRLMC/1221/2011	ELLORA SARANGI-MP	
63	1064/2022 CRLMC/1222/2011	ELLORA SARANGI-MP	
64	1065/2022 CRLMC/1313/2022	ASHOK KUMAR BISOI-MP	LINGARAJ SARANGI
65	1066/2022 CRLMC/1284/2022	N.CHIRANJIBI RAO-MP	KISHORE KUMAR MISHRA
66	1727/2022 WA/111/2007	MINATI PANIGRAHY-MP	M/S.U.K.MISHRA
67	1728/2022 WA/680/2022	STATE OF ODISHA-MP	PURNA CHANDRA DAS, ASC
68	1729/2022 WA/680/2022	STATE OF ODISHA-MP	PURNA CHANDRA DAS, ASC
69	1730/2022 WA/681/2022	STATE OF ODISHA-MP	Y. S. P. BABU, AGA
70	1731/2022 WA/681/2022	STATE OF ODISHA-MP	Y. S. P. BABU, AGA
71	1732/2022 WA/681/2022	STATE OF ODISHA-MP	Y. S. P. BABU, AGA
72	1733/2022 WA/682/2022	STATE OF ODISHA-MP	PURNA CHANDRA DAS, ASC
73	1734/2022 WA/682/2022	STATE OF ODISHA-MP	PURNA CHANDRA DAS, ASC
74	1735/2022 WA/684/2022	M/S.TULASI MODERN RICE MILL,KENDRAPARA-MP	ALOK KUMAR DAS
75	1736/2022 WA/683/2022	STATE OF ODISHA-MP	Y. S. P. BABU, AGA
76	1737/2022 WA/683/2022	STATE OF ODISHA-MP	Y. S. P. BABU, AGA
77	1738/2022 WA/683/2022	STATE OF ODISHA-MP	Y. S. P. BABU, AGA
78	1739/2022 WA/685/2022	STATE OF ODISHA-MP	Y. S. P. BABU, AGA
79	1740/2022 WA/685/2022	STATE OF ODISHA-MP	Y. S. P. BABU, AGA
80	1741/2022 WA/685/2022	STATE OF ODISHA-MP	Y. S. P. BABU, AGA
81	1742/2022 WA/686/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)
82	1743/2022 WA/686/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)
83	1744/2022 WA/686/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)
84	1745/2022 WA/686/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)
85	1746/2022 WA/687/2022	STATE OF ODISHA-MP	HARMOHAN DHAL, AGA
86	1747/2022 WA/687/2022	STATE OF ODISHA-MP	HARMOHAN DHAL, AGA
87	1748/2022 WA/688/2022	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, AGA
88	1749/2022 WA/688/2022	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, AGA
89	1750/2022	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, AGA

	WA/688/2022		
90	1751/2022	STATE OF ODISHA-MP	PRABHU PRASAD MOHANTY, AGA
	WA/689/2022		
91	1752/2022	STATE OF ODISHA-MP	PRABHU PRASAD MOHANTY, AGA
	WA/689/2022		
92	1753/2022	STATE OF ODISHA-MP	PRABHU PRASAD MOHANTY, AGA
	WA/690/2022		
93	1754/2022	STATE OF ODISHA-MP	PRABHU PRASAD MOHANTY, AGA
	WA/690/2022		
94	1755/2022	STATE OF ODISHA-MP	Y. S. P. BABU, AGA
	WA/691/2022		
95	1756/2022	STATE OF ODISHA-MP	Y. S. P. BABU, AGA
	WA/691/2022		
96	1757/2022	STATE OF ODISHA-MP	Y. S. P. BABU, AGA
	WA/691/2022		
97	6431/2022	UNA SUBAS CHANDRA PATRO-MP	BAIJAYANTI MOHANTY
	WP(C)/12271/2022		
98	6432/2022	DR. PREMA NARAYAN JAGADEV-MP	
	WP(C)/7992/2022		
99	6433/2022	BINAPANI NAYAK-MP	BINAYA KUMAR MOHANTY
	WP(C)/12272/2022		
100	6434/2022	SANTILATA NAIK-MP	BINAYA KUMAR MOHANTY
	WP(C)/12273/2022		
101	6435/2022	DALMIA CEMENT (BHARAT) LTD.-MP	DHANANJAYA MISHRA
	WP(C)/12274/2022		
102	6436/2022	PRAMODINI DASH-MP	SANTOSH KUMAR SAMANTARAY
	WP(C)/12276/2022		
103	6437/2022	PADMINI BHANJA-MP	SUBHRANSU BHUSAN MOHANTY
	WP(C)/12277/2022		
104	6438/2022	FORTIS CHEMICALS PVT. LTD., JHARSUGUDA-MP	RUDRA PRASAD KAR
	WP(C)/12284/2022		
105	6439/2022	SANATANA TANDIA-MP	PRATIK DASH
	WP(C)/12286/2022		
106	6440/2022	THE BM, BAJAJ FINANCE LTD.-MP	RANJAN KUMAR ROUT
	WP(C)/14161/2021		
107	6441/2022	UMESH CHANDRA MUNDA-MP	SUBHADUTTA ROUSTRAY
	WP(C)/12294/2022		
108	6442/2022	GIRIDHARI SAHOO-MP	SUBHADUTTA ROUSTRAY
	WP(C)/12295/2022		
109	6443/2022	KRIDAY REALTY PVT. LTD., BBSR-MP	SOUMENDRA PATTANAIAK
	WP(C)/12297/2022		
110	6444/2022	ORISSA MANGANESE AND MINERALS LTD.,BBSR-MP	SARADA P.SARANGI
	WP(C)/7438/2022		
111	6445/2022	PREMANANDA DAS-MP	AJIT CHANDRA MOHAPATRA
	WP(C)/12298/2022		
112	6446/2022	PREMANANDA DAS-MP	AJIT CHANDRA MOHAPATRA
	WP(C)/12299/2022		
113	6447/2022	PABITRA KUMAR SAHOO-MP	RAMDAS ACHARY
	WP(C)/12301/2022		
114	6448/2022	NIRMALA BEHERA-MP	SUJATA JENA
	WP(C)/12302/2022		
115	6449/2022	DEBABANDANA APATA-MP	AKSHAYA KUMAR PANDEY
	WP(C)/6879/2022		
116	6450/2022	MANAGEMENT OF C.B.I.-MP	
	WP(C)/18057/2008		
117	6451/2022	ULLASH SWAIN-MP	ANUP UDAYA SENAPATI
	WP(C)/12304/2022		
118	6453/2022	JAGADISH PRADHAN-MP	SAILABALA JENA
	WP(C)/11411/2022		
119	6454/2022	LAXMI SETHI-MP	SIDDHARTH PRASAD MISHRA
	WP(C)/12305/2022		
120	6455/2022	DALEYA SETHI-MP	
	WP(C)/11122/2022		

121	6456/2022 WP(C)/12307/2022	DIBAKAR GUNTHA-MP	ACHYUTANANDA PATTANAİK
122	6457/2022 WP(C)/12309/2022	ANUBHA RAY-MP	FALGUNI RAJGURU MOHAPATRA
123	6458/2022 WP(C)/12310/2022	SUSHIL KUMAR SAHOO-MP	SUSANTA KUMAR ROUT
124	6459/2022 WP(C)/12311/2022	RAMESH SAHOO-MP	SUSANTA KUMAR ROUT
125	6460/2022 WP(C)/12312/2022	RANJIT SAHOO @ AJIT KUMAR SAHOO-MP	SUSANTA KUMAR ROUT
126	6461/2022 WP(C)/12313/2022	ROHIT MALIK-MP	SUSANTA KUMAR ROUT
127	6462/2022 WP(C)/4569/2022	SANJEEV KUMAR SAHU-MP	AMITABH MISHRA
128	6463/2022 WP(C)/12323/2022	DEEPAK KUMAR DAS-MP	PRAVAT RANJAN DASH
129	6464/2022 WP(C)/10257/2015	REKHA DEVI SAHU-MP	PRABHAT KUMAR DASH
130	6465/2022 WP(C)/12324/2022	PRIYABRATA SATAPATHY-MP	PRAVAT RANJAN DASH
131	6466/2022 WP(C)/12325/2022	SASMITA NAYAK-MP	PRAVAT RANJAN DASH
132	6467/2022 WP(C)/12328/2022	M/S.SHARK MINES AND MINERALS PVT. LTD.,BBSR-MP	GOURI MOHAN RATH
133	6468/2022 WP(C)/36592/2021	SUKANTA MUDULI-MP	NILAMADHAB SARKAR
134	6469/2022 WP(C)/12170/2022	NARAYAN SHAW-MP	NIRANJAN BISWAL
135	6470/2022 WP(C)/12335/2022	KALANDI JENA-MP	SMRUTI RANJAN MOHAPATRA
136	6471/2022 WP(C)/34855/2021	RATIKANTA BARIK-MP	LAXMIKANTA MOHANTY
137	6472/2022 WP(C)/35097/2021	PRASANT KUMAR PATRA-MP	LAXMIKANTA MOHANTY
138	6473/2022 WP(C)/11076/2022	NIRMAL CHANDRA SAHOO-MP	N.K.SAHU
139	6474/2022 WP(C)/35298/2021	K.SRINIVAS PATRO-MP	S.S.RAO
140	6475/2022 WP(C)/12339/2022	BIGYAN CHOUDHURY-MP	SOUMYA RANJAN MOHANTY
141	6476/2022 WP(C)/12342/2022	BHAVENDRA PATADIA-MP	PRAFULLA KUMAR RATH
142	6477/2022 WP(C)/12345/2022	RADHA BINOD PAUL-MP	TANMAY MISHRA
143	6478/2022 WP(C)/9512/2021	LALIT MOHAN BAG-MP	ANJAN KUMAR BISWAL
144	6479/2022 WP(C)/12350/2022	CHINMAYA MALLICK-MP	TANMAY MISHRA
145	6480/2022 WP(C)/12352/2022	DHARANIDHAR NAIK-MP	SAMIR KUMAR MISHRA
146	6481/2022 WP(C)/35850/2021	SAROJ KUMAR MALIK-MP	MANOJ KUMAR MISHRA
147	6482/2022 WP(C)/14492/2021	GLP DEVELOPERS LTD-MP	MANOJ VERMA
148	6483/2022 WP(C)/12353/2022	SUMITRA SINGH-MP	SIDHARTHA RAY
149	6484/2022 WP(C)/12355/2022	ALL ODISHA STATE BANK OFFICERS HOUSING COOPERATIVE SOCIETY, CUTTACK-MP	PRABHAT KUMAR RATH
150	6485/2022 WP(C)/12356/2022	M/S KALINGA MINING CORPORATION,CUTTACK-MP	PAMI RATH
151	6486/2022 WP(C)/12357/2022	M/S ODISHA AQUA TRADERS AND MARINE EXPORTERS PRIVATE LIMITED,MP	PRABHAT KUMAR RATH
152	6487/2022	RATNAKAR SAHOO-MP	SAMEER KUMAR DAS

153	WP(C)/12358/2022 6488/2022	CHITTARANJAN MOHAPATRA-MP	MANMAYA KUMAR DASH
154	WP(C)/7997/2022 6489/2022	BIREN KUMAR BISWAL-MP	SAMEER KUMAR DAS
155	WP(C)/12359/2022 6490/2022	KAPILA CHARAN PRADHAN-MP	SOUMYA MISHRA
156	WP(C)/12362/2022 6491/2022	BISHOWJIT BAL-MP	MANOJ KUMAR MOHANTY
157	WP(C)/11929/2022 6492/2022	SUSHANTA KUMAR BHATTA-MP	M/S.PRABIR KUMAR RAY
158	WP(C)/5212/2019 6493/2022	M/S FLEXI INFRASTRUCTURE PROJECT LTD.,KEONJHAR-	SUSHANTA KUMAR DASH
	WP(C)/12363/2022		